

**The University of Petroleum and Energy Studies
(Amendment) Bill, 2022
(Uttarakhand Bill No. Year, 2022)**

**A
Bill**

further to amend in the University of Petroleum and Energy Studies Act, 2003.

Be it enacted by Uttarakhand State Legislative Assembly in the Seventy-Third Year of the Republic of India as follows:-

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| Short title and Commencement | 1. (1) This Act may be called the University of Petroleum and Energy Studies (Amendment) Act, 2022.

(2) It shall come into force at once. |
| Amendment in the Act | 2. In the University of Petroleum and Energy Studies Act, 2003, (hereinafter referred to as principal Act) for the words "University of Petroleum and Energy Studies" wherever they occurs the words, "UPES" shall be substituted. |
| Saving | 3. Notwithstanding such amendment anything done or any action taken under the principal Act shall be deemed to have been done or taken under the corresponding provisions of this Act. |